

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**CP-619/2015**

**in**

**OA-1936/2015**

**MA-1741/2015**

**New Delhi, this the 22nd day of January, 2016.**

**Hon'ble Sh. V. Ajay Kumar, Member (J)  
Hon'ble Mr. Shekhar Agarwal, Member (A)**

1. All India NIC S & T Officer's Association,  
Located at NIC (Head Quarters) A Block,  
CGO Complex, Lodhi Road,  
New Delhi - 110003  
through the General Secretary Mrs. Rachna Srivastava,  
W/o Sgri. V.K. Nigam, aged about 49 years.
2. Mrs. Rachna Srivastava W/o Shri V.K. Nigam,  
Aged about 49 years, General Secretary,  
All India NIC S & T Officer's Association,  
Sr. Technical Director (STD)  
posted at NIC (Head Quarters),  
New Delhi-110003. .... Applicants

(By Advocate: Shri R.K. Kapoor in CP 619/2015 and Shri R.K. Jain in OA 1936/2015)

Versus

1. Mr. Sanjay Kothari, Secretary, DOPT,  
Department of Personnel and Training, (DOPT), Ministry of  
Personnel, Public Grievances and Pension,  
North Block,  
New Delhi-1.
2. Ms. V. Vidyavathi, JS (Establishment),  
Department of Personnel and Training, (DOPT), Ministry of  
Personnel, Public Grievances and Pension,  
North Block,  
New Delhi-1.
3. Ms. G. Jayanthi, Director (Establishment),  
Department of Personnel and Training, (DOPT), Ministry of  
Personnel, Public Grievances and Pension,  
North Block,  
New Delhi-1.
4. Shri. J.S. Deepak, Secretary,  
DietY, Department of Electronics and Information Technology,  
Ministry of Communications and Information Technology,  
Electronics Niketan, CGO Complex, Lodhi Road,  
New Delhi-3.
5. Dr. Ajay Kumar, Director General,

NIC, A-Block, CGO Complex, Lodhi Road,  
New Delhi-3.

6. Dr. Ambreesh Kumar, DDG(P&A),  
A-Block, CGO Complex, Lodhi Road,  
New Delhi-3.

7. Mr. G.N. Kalia, Joint director(Personnel),  
A-Block, CGO Complex, Lodhi Road,  
New Delhi-3. ... Respondents  
(By Advocate: Shri Gyanendra Singh)

### **ORDER (ORAL)**

**Mr. V. Ajay Kumar, Member (J)**

Since the Hon'ble High Court of Delhi in WP(C) No. 46/2016 dated 05.01.2016 has set aside the Order of this Tribunal in OA No. 1936/2015, dated 25.05.2015, the CP is liable to be dismissed and accordingly, the same is dismissed. Notices are discharged.

### **Orders in OA No. 1936/2015**

List the OA for fresh hearing on admission on 03.02.2016.

**(Shekhar Agarwal)**  
**Member (A)**

/ns/

**(V. Ajay Kumar)**  
**Member (J)**